

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 102
IA No. 253/JPR/2024
CP No. (IB)- 17/7/JPR/2018
Under Section 7 of IBC, 2016**

In the matter of:

Reliance Commercial Finance Ltd. Financial Creditor/Applicant

Versus

Maximum Synthetics Pvt. Ltd. ...Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**


Present Through Video Conferencing: -

For the Liquidator : Amol Vyas, Adv.

ORDER

IA No. 253/JPR/2024

Heard Mr. Amol Vyas, Adv. appearing on behalf of the Liquidator. This is 12th Progress Report for the end of the 12th Quarter ended on 31.03.2024 of Maximum Synthetics Private Limited (from 01.01.2024 to 31.03.2024). This Report is taken on record subject to just exceptions. IA No. 253/JPR/2024 stands disposed of accordingly.



**(Rajeev Mehrotra)
Technical Member**



**(Deep Chandra Joshi)
Judicial Member**

May 03, 2024